

ITEM NO.3

COURT NO.2

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.No.8/2016 in Civil Appeal No(s).13935/2015

JAYENDRA AWAD

Appellant(s)

VERSUS

NIVEDITA SHARMA & ORS.

Respondent(s)

(For directions and office report)

Date : 17/08/2016 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. Sushil Karanjkar,Adv.
for Mr. K.N. Rai,Adv.

For Respondent(s) Mr. M.Y. Deshmukh,Adv.

Ms. Garima Prashad,Adv.
Ms. Nivedita Sharma,Adv.
Ms. Suruchi Mittal,Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A.No.8/2016 is disposed of in terms of the signed
order.

(Sarita Purohit)
Court Master

(Madhu Narula)
Court Master

(Signed order is placed on the file)